

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

WORKSHOP FOR PANEL LAWYERS

VENUE – HOTEL DATT RESIDENCY, JABALPUR

(26.10.2018 & 27.10.2018)

PROGRAMME

DAY ONE – 26.10.2018 (Friday)

09.45 a.m. to 10.15 a.m. ***Registration of Participants & Group Photograph***

10.15 a.m. to 10.45 a.m. Inaugural Session and Introduction of the Course

– By **Sanjeev Kalgaonkar,**
 Director, MPSJA
 &
 Shri Vijay Chandra,
 Member Secretary, MP SL SA

10.45 a.m. to 12.00 noon Role & responsibilities of Panel Lawyers

– By **Shri D. K. Singh,**
 Dy. Secretary, MP SL SA

12.00 noon to 12.15 p.m. TEA BREAK

12.15 p.m. to 1.15 p.m. Representation of the client and preparation of case

– By **Shri Awdhesh Kumar Gupta,**
 Faculty Member (Sr.), MPSJA

01.15 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.15 p.m. Issues relating to right of the accused and law relating to bail

– By **Shri Vidhan Maheshwari,**
 Asst. Director, MPSJA

3.15 p.m. to 3.30 p.m. TEA BREAK

3.30 p.m. to 5.00 p.m. Admissibility and proof of documentary and electronic evidence

– By **Shri Vidhan Maheshwari,**
 Asst. Director, MPSJA

DAY TWO – 27.10.2018 (Saturday)

10.15 a.m. to 11.30 a.m. Defence is cases relating to sexual offences

– By **Shri Awdhesh Kumar Gupta,
Faculty Member (Sr.), MPSJA**

11.30 a.m. to 11.45 a.m. TEA BREAK

11.45 a.m. to 1.15 p.m. Lawyering skills – Examination of witness and Arguments

– By **Shri Anil Khare,
Senior Advocate,
High Court of M.P., Jabalpur**

1.15 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.15 p.m. Law relating to suits by indigent person and Section 35 of Court Fees Act.

– By **Shri Sudeep Kumar Shrivastava,
Additional Director, MPSJA**

3.15 p.m. to 3.30 p.m. TEA BREAK

3.30 p.m. to 4.30 p.m. Open interactive session on problems of Panel Lawyers

– By **Shri Sudeep Kumar Shrivastava,
Additional Director, MPSJA**

**Shri Vijay Chandra,
Member Secretary, MPSTLSA**

&

Officers of MPSJA and MPSTLSA

(Followed by Valedictory session)

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR